

Open Court  
CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH,  
ALLAHABAD

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This the 15<sup>th</sup> day of March 2018

**Hon'ble Mr. Justice Dinesh Gupta, Member (J)**

**Hon'ble Mr. Gokul Chandra Pati, Member (A)**

**C.C.P. No.330/00054/2017**  
**IN**  
**O.A. No.330/00888/2012**

*Smt. Chandrakanta, aged about 72 years old, wife of  
Harbansh Lal, resident of Village Dandi Post Dandi Bazar, P.S.  
Naini, District Allahabad.*

..... *Applicant*  
(By Advocate : Shri Santosh Kumar Singh)

***Versus***

1. *Mr. Sanjay Kumar Pankaj Divisional Railway Manager,  
Northern Central Railway, Allahabad.*
2. *Mr. Arun Singh, Senior Divisional Finance Manager,  
Northern Central Railway, Allahabad.*
3. *Mr. Mohd. Rashid Assistant Account in the Office of  
Senior Divisional Finance Manager, Northern Central  
Railway, Allahabad.*

..... *Respondents*  
(By Advocate : Shri L.M. Singh proxy for Shri M.K. Singh)

**ORDER**

**Delivered by Hon'ble Mr. Justice Dinesh Gupta, J. M.:**

Heard learned counsel for the parties.

2. Counsel for the respondents submitted that the respondents have complied with the Order passed by this Tribunal dated 21.0.2016 passed in OA 888/2012.

3. Counsel for the applicant has also not disputed the aforesaid facts.

4. In view of the fact that the Order passed by this Tribunal has been complied with by the respondents and there is no wilful disobedience of the Order of this Tribunal, the present Contempt Petition is dismissed. Notices issued to the respondents are discharged. There shall be no order as to costs.

**(Gokul Chandra Pati)**  
Member (A)

**(Justice Dinesh Gupta)**  
Member (J)

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